

Brief profile of **Mr. Ravindra Chaturvedi**

Mr. Ravindra Chaturvedi is a Fellow Chartered Accountant (FCA) and a registered Insolvency Professional with over 30 years of industry expertise prior to being appointed as Technical Member with Hon'ble NCLT.

His expertise encompasses varied fields including advisory on stressed asset management, forensic audit, direct tax cases, resolution processes, restructuring and litigations. Due to his strategic insights and foresights, he has been a trusted advisor to financial institutions strategizing merger and acquisition, business valuations, and due diligence processes.

He has deep knowledge of legal frameworks and extensive experience in legal advisory, particularly in matters related to insolvency, dispute resolution, handled mediation case and regulatory compliance. He has been closely associated as an advisor to government agencies and regulatory bodies like EOW, CBI, ED, SFIO and worked with public sector banks, non-banking financial institutions, asset reconstruction companies and Public Companies across sectors like Steel, Power, Textile, and Finance.

Committed to corporate excellence and community welfare, he continues to be a respected individual with expertise in insolvency, finance, and legal advisory.